in encounters with police during the period January to July, 1971, in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/
गृह मन्त्रालय में राज्य मन्त्री (SHRI K. C. PANT): Information is being collected from the State Government and will be laid on the Table of the House.

764. [Transferred to the 10th August, 1971]

INTERNATIONAL NEWS AGENCY

- 765. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of INFOR-MATION AND BROADCASTING/ सूचना ग्रोर प्रसारण मन्त्री be pleased to state:
- (a) whether Government have decided to participate in the setting up of an International News Agency; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING/सूचना श्रोर प्रसारण मन्त्रालय में राज्य मन्त्री (SHRIMATI NANDINI SATPATHY): (a) and (b) Recognising the need for effective dissemination of news from and to India, Government are interested in the formation of a well-equipped and adequately-staffed Indian International News Agency, While Government will encourage formation of such an Agency, it is not their intention that it should be owned or managed by Government.

SETTING UP OF FAST BREEDER TEST REACTOR

766. SHRI THILLAI VILLALAN: Will the Minister of ATOMIC ENERGY/ परमाण ऊर्जा मन्त्री be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a

Reactor Research Centre with a Fast Breeder Test Reactor as the main experimental facilities at Kalpakkam in Tamil Nadu;

- (b) if so, what are the details thereof; and
 - (c) when it will be established?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY/ प्रधान मन्त्री तथा परमागु ऊर्जा मन्त्री (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

- (b) Besides the Fast Breeder Test Reactor, the Reactor Research Centre will have various facilities for the development, in all aspects of future reactor systems. The facilities will include (i) Laboratories for studies in reactor engineering, fuel reprocessing, safety research, fuel development and material sciences and instrumentation development; (ii) a Fuel Reprocessing Plant; (iii) a Fuel Fabrication Facility; (iv) Waste Treatment Facilities; and (v) a pulsed fast reactor for materials research in addition to physics research.
- (c) Work at the Reactor Research Centre has commenced. The Fast Breeder Test Reactor and other associated facilities are expected to be progressively commissioned between 1975 and 1977.

RECALL OF GOVERNORS

767. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS/गृह मन्त्री be pleased to state:

- (a) whether it is a fact that Chief Ministers of some States have asked the Union Government to recall the Governors of their States;
 - (b) if so, the details in this regard; and
- (c) reaction of the Central Government in the matter?

82

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL/गृह मन्त्रालय ग्रीर कार्मिक विभाग में राज्य मन्त्री (SHRI RAM NIWAS MIRDHA): (a) No. Sir.

(b) and (c) Do not arise.

COMPLAINTS REGARDING EXTRAVAGANT LIVING BY MINISTERS

768. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS/गृह मन्त्री be pleased to state:

- (a) whether many complaints have been received by the Prime Minister to the effect that Ministers, both at the Centre and in the States are living in an extravagant manner: and
- (b) if so, whether Prime Minister has issued any circular letter to the Ministers concerned to observe austerity in their way of living?

THE DEPUTY MINISTER IN THE **AFFAIRS** HOME OF MINISTRY गृह मंत्रालय में उपमंत्री (SHRI F. H. MOHSIN): (a) and (b). No complaint of the type mentioned in the question the received by been has Minister nor has she issued any circular However, Ministers. the letter to on receipt of a large number of letters about extravagance at weddings, etc., the Prime Minister addressed letters in June, 1971 to the Chief Ministers of Maharashtra Andhra Pradesh, Assam, Haryana, Madhya Pradesh, Rajasthan, Uttar Pradesh, Himachal Pradesh, and the leaders of Congress Party in the Legislatures of Kerala and Bihar stressing the need for avoiding pomp and show at weddings. The Prime Minister has also been stressing from time to time

the need for avoiding wasteful expenditur of all kinds.

769. [Transferred to the 9th August, 1971]

EXPORT PROMOTION SCHEMES

770. SHRI K. L. N. PRASAD: Will the Minister of FOREIGN TRADE/विदेश ह्यापार मंत्री be pleased to state:

- (a) whether it is a fact that Maharashtra Chief Minister, who is the Chairman of the State Board for Export Promotion has asked the Centre to define the role of the State in the country's export promotion efforts:
- (b) if so, whether he has demanded a decisive say for that State in evolving policies and Assistance Schemes in regard to major products exported by them;
- (c) whether he has also pointed out that in the past policies and Assistance Schemes were formulated exclusively by the Centre and such policies and schemes did not solve the Problems faced by the States; and
 - (d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश स्थापार मंत्रालय में उपमंत्री (SHRI

A. C. GEORGE): (a) to (d). From the reports published in some of the newspapers, it appears that the Chief Minister of Maharashtra has made such astatement, but no formal communication has been received from the Chief Minister as such.

A proposal was mooted by the Indian Institute of Foreign Trade to convene as meeting of the Directors of Industries of the States to define the role to be played by States in the Export effort of country.